

**Bajaj Allianz General Insurance Company Limited**

Corporate Identity Number: U66010PN2000PLC015329. IRDA Registration No.113

Regd. Office &amp; Head Office: Bajaj Allianz House, Airport Road, Yerwada, Pune - 411 006

**Conveyance Benefit**  
**Add on Cover under Two Wheeler Package Policy -5 years***ENDORSEMENT WORDINGS*

UIN: IRDAN113RP0006V01201819/A0051V01201819

**A. Endorsement Wordings**

In consideration of payment of additional premium, it is hereby agreed and declared that, under the Motor Insurance Policy issued by the Company, if the Insured Vehicle is rendered unusable due to repairs required to be undertaken in a workshop consequent to an Accidental loss or damage duly admitted and covered under Motor Insurance Policy, We will pay You a per day cash benefit opted by You for a maximum duration as shown on the Policy Schedule during the Policy Period.

**B. Conditions**

1. Claims made by **You** against **Us** under 'Conveyance Benefit' are subject to the conditions set forth under the Motor Insurance Policy
2. The benefit period will commence from the date of survey completion by the surveyor provided the Own Damage Claim is admissible

**C. Exclusions**

In addition to the exclusions mentioned under Motor Insurance Policy, We will not be liable to indemnify You for the following events:

1. Where the Own Damage Claim made by You against Us under the Motor Insurance Policy is not payable
2. Where the repairs are not carried out at Our authorized workshops
3. Claims pertaining to theft losses
4. Claims made for the period before the date of completion of the survey
5. Any consequential loss arising out of claims lodged under 'Conveyance Benefit'
6. Where a loss is covered under Motor Insurance Policy or any other type of insurance policy with any other insurer or manufacturer's warranty or recall campaign or under any other such packages at the same time

**D. Definitions**

The words and phrases listed below have special meanings We have set below. Please note that references to the singular or to the masculine also include references to the plural or to the female the context permits and if appropriate.

1. **Accident, Accidental:** means sudden, unforeseen and involuntary event caused by external, visible and violent means
2. **Insured Vehicle:** The vehicle insured by Us under the Motor Insurance Policy
3. **Own Damage Claim:** The claim raised by You against Us for loss or damage to the Insured Vehicle due to the perils mentioned under Section 1 of Motor Insurance Policy
4. **Policy/ Motor Insurance Policy:** Two Wheeler Package Policy-5 years issued by Us to which this cover is extended
5. **Policy Period:** The period of 5 years between and including the commencement date and expiry date as shown in the Motor Insurance Policy Schedule
6. **Policy Schedule:** The Schedule and any Annexure or Endorsement/s to it which sets out Your personal details, Insured Vehicle details, Policy Period, the type of insurance cover in force, and other terms/conditions/details.
7. **We, Our, Us:** Bajaj Allianz General Insurance Company Limited and/ or the Service Provider with whom Bajaj Allianz General Insurance Company Limited has entered into a contract to provide the benefits under this cover to You
8. **You, Your, Yourself:** The person or persons We insure as set out in the Policy Schedule

**E. CANCELLATIONS**

Cancellation conditions of the add-on cover will be identical to the base Motor Insurance policy to which the add-on cover is attached.

This Endorsement is subject to all other terms conditions and exclusions of the Motor Insurance Policy.